NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 17/58/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2016

NAME OF THE COMPANY:

Mr. Satya Bhushan Kaura

V/s.

M/s. DLF Ltd. & ors.

SECTION OF THE COMPANIES ACT: 58

NAME DESIGNATION S.NO.

REPRESENTATION

SIGNATURE

1.)

Suman Yudan

Raspondents Def Ltd

ORDER

List on 8th September 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

Dated: 26/07/2016

(Vidya)